

**Apprehension of Collapse of Shalimar
Bagh MIG and LIG Flats**

47. DR. A. U. AZMI:

SHRI CHANDRADEO PRASAD
VERMA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that about 300 MIG and LIG flats in AN Block of Shalimar Bagh are feared likely to collapse like Vikaspuri flats—2 staircases have already collapsed—and the DDA has not paid any heed to the demands of the residents to get the sample of the concrete used checked;

(b) if so, what action Government propose to take;

(c) are some of the major defects cracking of walls, heavy seepage; absence of proper drainage etc.; and

(d) if so, details of the steps taken to carry out the repairs?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH):

(a) The DDA has stated that it is not correct that 300 MIG and LIG flats in AN Pocket or Shalimar Bagh are feared to collapse. It has also stated that it is not correct that two staircases have already collapsed. It has further stated that the houses were inspected by the Chief Engineer (Quality Control) and that the minor defects noticed are being rectified to the satisfaction of the allottees.

(b) Does not arise in view of reply to part (a) above.

(c) The DDA has denied this.

(d) Does not arise.

Distribution of Levy Sugar

48. SHRI NIREN GHOSH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the percentage of total production of levy sugar distributed during the last 24 months;

(b) what was the total production of sugar during the last 2 years, year-wise;

(c) whether it is a fact that more levy sugar was sold in the open market than the percentage allotted as levy free sugar; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) The sugar production during the last two sugar years 1980-81 and 1981-82 was 51.48 lakh tonnes and 84.38 lakh tonnes respectively, totalling to 135. 86 lakh tonnes for both the sugar years. About 59 percent of the said total production was released from the factories as levy sugar for distribution for internal consumption and for exports during the period November, 1980 to January, 1983. Although normally factories are required to deliver 65 per cent of their production during a particular season as levy sugar and 35 per cent as free sale, on account of higher free sale entitlement of the new factories expansion units covered under the incentive scheme, levy portion to the extent of about 6 per cent of the production gets converted into free sale leaving about 59 per cent of the production for procurement as levy sugar.

(c) and (d) In respect of each factory the delivery of levy and free sale sugar out of a particular season's production in accordance with the prescribed percentages is ensured. However so far as the release of monthly levy and free sale quotas for internal consumption is concerned, no percentage has been prescribed

for the same. While the levy quota for internal consumption released each month is a fixed quantity, that is, 2.94 lakh tonnes, the quantum of free sale quota varies from month to month depending on availability position, demand, price trends, availability of other sweetening agents, namely gur and Khandsari, etc.

Vegetable Processing Plant

49. SHRI R. L. P. VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to the reply given to Starred Question No. 235 on 26 July, 1982 regarding Vegetable Processing Plant and state:

(a) whether Modern Bakeries (India) Ltd. has finalised the proposal to set up a vegetable processing plant for production of tomato paste in Pataudi, Gurgaon Distt. of Haryana;

(b) if so, the salient features of the project;

(c) whether Haryana Government have approved the proposal to set up horticultural development project in Gurgaon District of Haryana; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD):

(a) A techno-economic feasibility report on the proposal is under preparation. A decision in the matter would be taken after the report become available.

(b) It is too early to indicate the salient features of the projects.

(c) Available information indicates that the Government of Haryana have not yet sanctioned the horticultural development project.

(d) Does not arise.

दालों का उत्पादन बढ़ाने संबंधी योजनाएं

50. श्रीमती कृष्णा साही : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय ने विभिन्न राज्यों में दालों का उत्पादन बढ़ाने के लिए योजनाएं बनाई हैं;

(ख) यदि हां, तो बिहार में दालों का उत्पादन बढ़ाने संबंधी योजनाएं क्या हैं; और

(ग) बिहार में इस क्षेत्र में पिछले तीन वर्षों के दौरान क्या प्रगति हुई है ?

कृषि मंत्रालय में राज्य मंत्री (श्री आरिफ मोहम्मद खां) : (क) जी, हां ।

(ख) बिहार में दो योजनाओं अर्थात् गहन दलहन विकास कार्यक्रम की केन्द्र प्रायोजित योजना जिसमें ग्रीष्म मूंग उत्पादन कार्यक्रम शामिल है तथा दलहन की मिनि-किट प्रदर्शनों की केन्द्रीय क्षेत्र की योजना का कार्यान्वयन किया जा रहा है ।

दलहन के गहन विकास की केन्द्र-प्रायोजित योजना, जिसमें ग्रीष्म मूंग उत्पादन कार्यक्रम शामिल है, के अन्तर्गत किसानों के लिए प्रदर्शनों, प्रमाणीकृत बीज की सप्लाई, पौध रक्षण रासायनिक उपकरणों और परिचालन शुल्क और "राईजोबियम कल्चर" के उत्पादन और वितरण तथा ग्रीष्म मूंग के उत्पादन के सिंचाई शुल्क प्रदान करने के लिए राजसहायता उपलब्ध कराई जाती है । दलहन के मिनिकिट प्रदर्शनों की केन्द्रीय क्षेत्र की योजना के अन्तर्गत दलहन की उन्नत अल्पकालीन किस्मों के मिनिकिट किसानों में निःशुल्क वितरित किये जाते हैं, जिससे उनका शीघ्र प्रसार हो तथा अधिक क्षेत्र उनके अन्तर्गत आ सकें ।